

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. 586/96

WEDNESDAY, THIS THE 8TH DAY OF JANUARY, 1997.

CORAM:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. A. M. SIVADAS, JUDICIAL MEMBER

C. Murugesan  
Superintendent of Police,  
Crime Branch, CID, Palakkad.

..Applicant

By Advocate Mr. K.R.B. Kaimal

Vs.

1. Union of India represented by the Secretary  
Ministry of Home Affairs, New Delhi.
2. State of Kerala represented by the  
Chief Secretary, Government of Kerala,  
Secretariat, Trivandrum.
3. The Union Public Service Commission  
represented by its Secretary,  
New Delhi.

..Respondents

By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC for R 1&3  
Advocate Mr. C.A. Joy, Government Pleader for R2

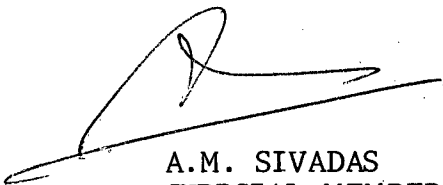
The application having been heard on 8.1.97, the  
Tribunal on the same day delivered the following:

O R D E R

P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

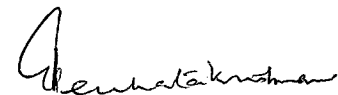
It is submitted by the Government Pleader appearing for R2 that the name of the applicant has been recommended to be considered by the Select Committee which met on 26.12.96. There being no other matter surviving for consideration in this application, we record the submission and dispose of the application. No costs.

Dated the 8th January, 1997.



A.M. SIVADAS  
JUDICIAL MEMBER

kmn



P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER